

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/26/2021
NAME OF THE COMPANY	Shitya Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Ramesh Babu Kandulapati
NAME OF THE RESPONDENT(S)	Registrar of Companies,Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Heard the learned counsel for the petitioner. Report of the Registrar of Companies is on record. Reserved for orders.



**MEMBER
(TECHNICAL)**

karim



**MEMBER
(JUDICIAL)**